

DIVISION BENCH

ITEM NO. 104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 08/ALD/2019

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th September,
2022, 2:30 pm**

NAME OF THE COMPANY	ANSAL PROPERTIES & INFRASTRUCTURE LTD V/S AURALIFE MANTRA INFRACON PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

NONE

: For the operational creditor

Respondent Ex-parte v.o.d. 28/02/2022

ORDER

None present for the operational creditor/petitioner.

Let the matter be listed on 12th December, 2022.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

26th September, 2022

*Kumud Narayan
(PS)*